

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Rasoya Proteins Limited Date of Commencement of Liquidation: 30-10-2018; List of Stakeholders as on Date: 28-02-2021; Name of IP: Mr. Anil Goel; Last 5 digit of registration number: 10253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		3389628	0		0	0	0	NA
2	Liquidation costs incurred till date		28801948	0	28801948	0	0	0	NA
3	Secured financial creditors	7	6008858322	7	5981591882	0	27266440	0	Annexure 3
4	Unsecured financial creditors	3	80711171	3	80711171	0	0	0	Annexure 4
5	Operational creditors (Workmen)	111	8122894	111	7459522	0	0	663372	Annexure 5
6	Operational creditors (Employees)	41	22439360	41	18047899	0	8420	4383041	Annexure 6
7	Operational creditors (Government Dues)	3	340534325	3	340534325	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	49664714	15	41136343	0	7200511	1327860	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	10	8007316	10	3967621	0	4039694	0	Annexure 9
Total		190	6550529678	190	6502250711	0	31332776	15380225	